

DIVISION BENCH

ITEM NO.114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

RST. A. NO.01/2023 IN CP (IB) No.293/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	EVERSHINE ENTERPRISES V/S M/S SUSHEELA TEXTFAB PVT LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anil Kumar, PCS

*: For the Operational Creditor &
Applicant in Rst. A. No.01/2023*

NONE

: For the Corporate Debtor in main CP

ORDER

At the request of the Ld. Authorized Representative for the Operational Creditor, the matter is adjourned for 4th June, 2024, to be taken up higher on Board.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*